

From,

**Rajiv Sharma, HJS,
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 23 /JR(S)/2015

Dated: Allahabad: January 16, 2015

Subject: To impart Course on Judgment Writing.

Sir,

With reference to your letter no. JTRI/Trg./2014-15 dated 02.01.2015 on the above subject, I am directed to say that Court has been pleased to approve the schedule of Course on "How to Write Judgment" from 19.01.2015 to 23.01.2015 at JTRI, Lucknow for Sri Shyam Narain Tripathi, Additional District & Sessions Judge, Budaun.

I am therefore to request you to take necessary steps accordingly.

Yours faithfully

Sd/-

Joint Registrar (Judicial) (Services)

No. 23 (i)/JR(S)/2015 dated: January 16, 2015

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judge, Budaun with request to kindly direct Sri Shyam Narain Tripathi, Additional District & Sessions Judge, Budaun to attend the aforesaid training programme at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
3. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)